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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CS(OS) 690/2023**
JASMINE KAUR

.....Plaintiff

Through: Mr. Nipun Arora, Ms. Annanya Mehan, Mr. Aman Singh, Mr. Shivender Gupta, Advocates (M: 8800565686)

versus

PAWAN CHHABRA & ORS.

.....Defendants

Through: Mr. Noor Shergill, Advocate for D1 to D3 (Through VC)
Mr. Taksh Suri, Mr. Bharat Malhotra, Mr. Abhijeet Singh, Advocates for D4 & 5

CORAM:

DR. JAGMINDER SINGH (DHJS) JOINT REGISTRAR (JUDICIAL)

ORDER

% **14.01.2025**

CS(OS) 690/2023

1. Pleadings qua defendant no. 1 to 3 already complete.
2. Written statement with affidavit of admission / denial filed on behalf of defendant no. 4 & 5 is also lying under objections. Learned counsel for defendant no. 4 & 5 submitted that he will do the needful to bring the same on record.
3. Let the pleadings be completed in accordance with law.

I.A. No. 6645/2024(Application u/O VII R 11 CPC)

4. Pleadings are already complete.



I.A. No. 43471/2024(by defendant no. 1 to 3 for condonation of delay of 75 days in filing the rejoinder to the I.A. No. 6645/2024)

5. No objection is raised by learned counsel for plaintiff.
6. Hence, the delay stands condoned. The captioned IA stands allowed and **disposed of**.
7. The rejoinder to the I.A. No. 6645/2024 be accordingly taken on record.

I.A. No. 11209/2024(by plaintiff u/O XII R 6 CPC)

8. Pleadings are already complete.

I.A. No. 21368/2023(u/O XXXIX R 1 & 2 CPC)

9. Pleadings are complete qua defendant no. 1 to 3.
10. No reply has been filed on behalf of defendant no. 4 & 5. Right to file reply of defendant no. 4 & 5 stands closed.
11. Pleadings are complete.
12. At joint request, put up before the Hon'ble Court on the date already fixed i.e. 05.02.2025 for further directions.

**DR. JAGMINDER SINGH (DHJS)
JOINT REGISTRAR (JUDICIAL)**

JANUARY 14, 2025/sms

Click here to check corrigendum, if any